

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/297(KB)2021
IA(I.B.C)/497(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	BANK OF BARODA VS NARAIN HARI GUPTA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Mahuya Gosh, Adv.] For the Financial Creditor

Mr. Aditya Kanodia, Adv.] for the Personal Guarantor

Ms. Suparna Sardar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Bank of Baroda states that the affidavit is ready and the same will be filed with the Registry during the course of day. Let the same be done.
3. Post this matter thereafter for hearing on **15.03.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)